

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP (CAA) No. 02/230/HDB/2024
u/s. 230 of Companies Act

IN THE MATTER OF:

M/s. MHS Pharmaceuticals Pvt Ltd (Transferor Company) and M/s. Medplus Health Services Ltd (Transferee Company) and their respective shareholders and creditors

...Petitioner/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Ms Moulshri Shrivastava, for petitioner present through Video Conference.

Ms Kusum Yadav, Assistance Director from RD Office present physically.

Mr D Vasant Kumar Meshram, Assistant OL from OL Office present physically.

Notice was ordered to the IT Authorities on the last date of hearing but nobody has appeared for IT Authorities.

RD report is awaited. Let the same be filed within two weeks. OL report has already been filed. Matter adjourned to 13.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)